

**The Minister of Planning (Shri Asoka Mehta):** In discussions with the Planning Commission, the State Governments agreed to consider the proposal for raising additional resources for the 1966-67 Plan through changes in urban immovable property tax or levy of such a tax in case the State Government concerned was not levying it already. The U.P. Government has since introduced certain changes in the urban immovable property tax levied in that State and the Gujarat Government has increased the education cess on lands and buildings in urban areas. The Bihar Government has also introduced a Bill in the State Legislature for imposing a tax on non-agricultural urban land. Besides, the Mysore Government has recently placed a Bill before the State Legislature for levying a tax on urban land and the Kerala Government is actively considering the matter. Information for other States is not yet available.

#### Land Reforms Measures

- \*191. **Shri Linga Reddy:**  
**Shri Jagdev Singh Siddhanti:**  
**Shri Warrior:**  
**Shri Indrajit Gupta:**  
**Shri Vasudevan Nair:**  
**Shri Prabhat Kar:**  
**Shri Gopal Datt Mengi:**  
**Shri P. R. Chakraverti:**  
**Shri K. N. Tiwary:**  
**Shri Rameshwar Tanti:**  
**Shri Himatsingka:**  
**Shri Onkar Lal Berwa:**  
**Shri Lahtan Chaudhry:**  
**Shri P. C. Borooah:**

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 309 on the 18th November, 1965 and state:

(a) the further progress made in implementing Land Reforms measures in the States;

(b) the reasons for the delay in the matter of introduction of land reforms in the States; and

(c) the suggestions made by the Planning Commission to the States in this regard?

**The Minister of Planning (Shri Asoka Mehta):** (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-5566/66].

#### Development of Hill Areas

- \*192. **Shri Hem Raj:**  
**Shri Yashpal Singh:**

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 448 on the 25th November, 1965 and state:

(a) the progress since made by the Steering Committee of the Planning Commission for the development of hill areas;

(b) whether the Report has been finalised;

(c) if so, its recommendations; and

(d) whether a copy of the Report will be laid on the Table?

**The Minister of Planning (Shri Asoka Mehta):** (a) to (d). The Steering Committee has not yet completed the examination of the reports of the Working Groups. Two of the Working Group reports viz. those on Village and Small Industry and on Transport, have not yet been received by the Steering Committee.

#### राज्यों द्वारा केन्द्रीय ऋण की वापसी

- \*193. **श्री प्रकाशवीर शास्त्री :**  
**श्री हुकम चन्द कछवाय :**  
**श्री जगदेव सिंह सिद्धास्ती :**

क्या वित्त मंत्रों यह बताने की वृत्त करेंगे कि :

(क) क्या राज्य सरकारों ने केन्द्रीय ऋण की वापसी के सम्बन्ध में प्रारंभिक प्रारंभिक न्यायन मांगी है; और